

STATEMENT

Wage Rates on Scarcity Relief Works

Name of the State	Wage rate
1. Andhra Pradesh	Varies between Rs. 2.50 to Rs. 3.00.
2. Bihar	Rs. 2.10 to Rs. 3.50 per 100 cubic feet of earth work.
3. Gujarat	Rs. 3.00 for an adult digger or equivalent labour. Rs. 3.00 for an adult carrier or equivalent labour. Rs. 2.00 for children between 12 and 14 who are fit to work.
4. Madhya Pradesh	Rs. 2.00 for an adult male Rs. 1.50 for an adult female. Rs. 1.00 for an adult child.
5. Maharashtra	Maximum of Rs. 3.00 for an adult and Rs. 1.50 for children.
6. Mysore	Rs. 2.00 for an adult.
7. Rajasthan	Rs. 3.00 for an adult digger, Rs. 2.50 for an adult carrier, Rs. 2.00 for minor.
8. Uttar Pradesh	Rs. 3.00 for an adult digger. Rs. 2.25 for an adult carrier, Rs. 1.50 for minor.
9. West Bengal	Rs. 2.00 in cash or 2½ kg of foodgrains in kind for an adult.

ADULTERATED SEEDS OF WHEAT SOLD IN
GUJARAT

1025. SHRI IBRAHIM KALANIYA : Will the Minister of AGRICULTURE be pleased to state : (a) whether Government's attention has been drawn to the news published 'Jansatta' Gujarat on the 10th April, 1973 regarding adulterated and contrabanded seeds of wheat sold in Gujarat by private firms ;

(b) whether Government have received complaints on this account, if so, the number thereof; and

(c) whether Government have also conducted any enquiry and if so, the findings thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB SHINDE) : (a) to (c) In-

formation is being collected from the State Government and will be placed on the Table of the Sabha.

APPLICABILITY OF SEEDS QUALITY
CONTROL ACT TO GUJARAT STATE

1026. SHRI IBRAHIM KALANIYA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Seeds Quality Control Act has been made applicable to Gujarat State ;

(b) if not, the reasons therefor ; and

(c) the States to which the act is applicable at present ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB SHINDE): (a) to (c) The Seeds Act 1966 (54 of 1966) in its entirety, has been enforced in the whole of India with effect from 1st October, 1969.